

The Plan is under examination in accordance with the guidelines of the scheme for Modernisation of State Police Forces.

Elements destroying peace in the Country

1999. SHRI GHULAM NABI AZAD: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have any information regarding some elements which are bent upon destroying peace in the country; and

(b) if so, which are those elements with details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHENNAMANENI VIDYASAGAR RAO):

(a) and (b) Government is aware of attempts made by various anti-national forces to destabilise the country. Major areas of concern are Pak sponsored militancy in Jammu & Kashmir, the subversive activities of militants in some States of the North-East and violence perpetrated by Left Wing Extremist Groups.

The Government is keeping a close and continuous watch on the situation and all efforts including sustained operations against terrorists and subversive elements are made to ensure that the designs of the anti-national elements do not succeed. The Central Government also interacts with various State Governments with a view to reviewing the internal security situation in the country and to work out strategies for countering the designs of anti-national elements.

Terrorists escape from Bhuj Jail

2000. SHRI ABANI ROY:

SHRIMATI SAROJ DUBEY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware that nearly two hundred hardcore criminals escaped from Bhuj Jail in the wake of recent earthquake.

(b) if so, the facts and the details thereof;

(c) whether Government have asked detailed particulars of those hardcore criminals who have escaped from the Bhuj jail; and

(d) the details of steps Government as well as State Government have taken to nab such culprits?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I. D. SWAMI): (a) to (d) The Government of Gujarat has informed that 180 prisoners lodged in Bhuj jail escaped taking advantage of wide scale devastation caused by the earthquake. Out of these, while 23 were convicts and 29 PASA detenues, the remaining 128 were under trial prisoners. The Government of Gujarat have registered a complaint against absconding prisoners and concerned police authorities have been asked to re-arrest them. A special operation has also been launched through anti-Terrorist Squad, Gujarat State, to apprehend them again. As on 20.02.2001, 35 prisoners, including 4 Pakistani prisoners, had been re-arrested and sent to other jails.

Unearthing of fake stamp racket by Delhi Police

2001. SHRI ABANI ROY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Delhi Police have unearthed a racket of private firms selling fake Government stamps worth crores of rupees to banks and companies as reported in the Times of India dated the 5th January, 2001;

(b) if so, the modus operandi of the racket;

(c) whether any arrest has been made in this regard;

(d) if so, the details thereof; and

(e) the steps taken by Government/Delhi Police to check such crimes?